

**NATIONAL COMPANY LAW TRIBUNAL**

**SPECIAL BENCH**

31(ND)/2016

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2019.**

**NAME OF THE COMPANY: Anil Goyal & Ors. Vs.M/s. Kalyan Polypacks Ltd.  
& Ors.**

**UNDER SECTION 397/398 OF COMPANIES ACT, 2013.**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
<b>Present:</b>		Mr. Raghavendra M. Bajaj, Mr. Agnish Aditya, Advocates for the Respondent		

**ORDER**

Due to paucity of time, the matter cannot be taken up for hearing. List the matter on 30<sup>th</sup> January, 2020.



**(L.N. Gupta)  
Member (T)**



**(Dr. Deepti Mukesh)  
Member (J)**